

**COURT-II**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 150 OF 2016**

**Dated: 14<sup>th</sup> August, 2018**

**Present: Hon'ble Mr. I. J. Kapoor, Technical Member  
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

**In the matter of:**

**M/s Siwana Solar Power Project (P) Ltd.**

**.... Appellant(s)**

**Vs.**

**Haryana Electricity Regulatory Commission & Ors.**

**.... Respondent(s)**

Counsel for the Appellant(s) : Ms. Jyotsna Khatri

Counsel for the Respondent(s) : Mr. Nishant Ahlawat for R-1

Mr. M.G. Ramachandran for R-2

**ORDER**

As agreed by learned counsel for the parties, list the matter for hearing on **08.10.2018**.

**(Justice N. K. Patil)  
Judicial Member**

*mk/bn*

**(I.J. Kapoor)  
Technical Member**